

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF FEBRUARY 2018**

Sl. No.	Nature	Opening balance as on 01.02.2018	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to Tribunal	Disposal	Total Disposal	Total Pendency as on 28.02.2018
MAIN CIVIL CASES											
1	WP	370		6		6			29	29	347
2	WA	553	60			60			23	23	590
3	WPC	4343	290	3		293	13		286	299	4337
4	WPL	987	49			49			31	31	1005
5	WPS	10963	945	4		949			746	746	11166
6	WPT	455	19	1		20			24	24	451
7	WPCR	788	84			84			39	39	833
8	WPPIIL	140	4	1		5			4	4	141
9	WP 227	1192	86	3		89	1		58	59	1222
10	WPHC	7	4			4			3	3	8
A	TOTAL (1 to 10)	19798	1541	18	0	1559	14	0	1243	1257	20100
1	FA	2738	66	5		71	1		25	26	2783
2	FAM	543	32	4		36	2		16	18	561
3	SA	5909	75	3		78			14	14	5973
4	MA	314	10	1		11			5	5	320
5	MAC	5786	155	6		161			284	284	5663
6	CR	257	12			12	1		4	5	264
7	MCC	247	98			98			67	67	278
8	COMP APPEAL	13				0				0	13
9	COMP PET	24				0				0	24
10	EP	5				0				0	5
11	TPC	52	8			8			6	6	54
12	CONC	1				0				0	1
13	CONT	444	90			90	1		63	64	470
14	ITR	3				0				0	3
15	ITA	4				0				0	4
16	CEA	0		1		1				0	1
17	ARBA	114	3	1		4	1		7	8	110
18	ARBAP	1	5			5				0	6
19	TAXC	86	5	3		8			14	14	80
20	REVP	89	13			13	3		12	15	87
B	TOTAL (1 to 24)	16630	572	24	0	596	9	0	517	526	16700
TOTAL (A+B)		36428	2113	42	0	2155	23	0	1760	1783	36800
MAIN CRIMINAL CASES											
1	CRREF	2				0				0	2
2	CRA	13378	167			167			108	108	13437
3	CRR	4584	120			120			47	47	4657
4	MCRC	1446	719			719	2		698	700	1465
5	MCRCA u/s 438 CrPC	337	121	1		122			110	110	349
6	CONTR	8				0				0	8
7	CRMP	2336	233	8		241	2		122	124	2453
8	TPCR	12	4			4			2	2	14
9	ACQA	1516	25			25			38	38	1503
C	TOTAL=(1 to 9)	23619	1389	9	0	1398	4	0	1125	1129	23888
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		60047	3502	51	0	3553	27	0	2885	2912	60688
PENDECNY INCREASE/ DECREASE		60047	INCREASE (+641)								60688

(Mamta Shukla)
Additional Registrar (J)